BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 59/9/NCLT/AHM/2017 **Gujarat High Court**

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Khushbu Vinyl Pvt. Ltd.

V/s.

Aarti Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Advocate

Aarti Industries EH. Rosself (operational creditor).

ORDER

Learned Advocate Mr. Rasesh Parikh present for Operational Creditor/ Applicant. None present for Respondent.

Heard arguments of learned Counsel for Applicant.

Applicant is directed to issue notice of date of hearing on Respondent along with copy of this order and shall file proof of service.

List the matter on 28.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.